

Central Administrative Tribunal, Lucknow Bench, Lucknow
Original Application no. 82/2004
this the 25th day of March, 2004

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Janardan Prasad Tewari aged about 50 years son of Sri
Shanti Prasad Tewari, resident of Village Luawan P.O.
Baragon District- Gonda.

...Applicant

By Advocate: None

Versus

1. Union of India through its Secretary, Rail Bhawan, New Delhi.
2. General manager, N.E. Railways, Gorakhpur.
3. Divisional Railway Manager, (Karmik), Ashok marg, Lucknow.
4. Station Superintendent, N.E. Railways, Gonda.

...Opposite Parties.

By ADvocate:Sri N.K.Agrawal.

ORDER (ORAL)

BY HON'BLE SHRI SHANKER RAJU, MEMBER (J)

None is present for applicant. Rule 15 of CAT (Procedure) Rules,1987 is invoked. Heard counsel for respondents.

2. The claim of the applicant of this O.A. is that his name has not been incorporated in the seniority list for substitutes for the purposes of regularisation issued in 2000. One of the contention is that the applicant has already attained temporary status and his services has been dispensed with without any reason.

3. Learned counsel for the respondents Sri N.K.Agrawal states that seniority list of 1998 has already been cancelled but in so far as 1991 seniority list is concerned, it is stated that those

who completed 120 days ,were given temporary status. Accordingly it is not disputed that the applicant is substitute holding temporary status.

4. In the interest of justice, we dispose of this O.A. under rule 15 of the CAT (Procedure) Rules, 1987 with directions to the respondents to verify the working period of the applicant and if he is found eligible as per rules and instructions on the subject, his name be included in the seniority list of 2000 and his claim for reengagement and regularisation be also considered.

5. O.A. stands disposed of without any order as to costs.

24/2/86
MEMBER (A)

HLS/-

S. Raym
MEMBER (J)